

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
STARRED QUESTION NO. 28
ANSWERED ON 02/02/2026**

CREDIT-LINKED SUBSIDIES OR INTEREST-FREE LOANS

***28. SHRI NIRANJAN BISHI:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

whether there is a plan to introduce credit-linked subsidies or interest-free loans for women-headed households in the State of Odisha under PMAY-U?

ANSWER

**THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI MANOHAR LAL)**

A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN THE RAJYA SABHA STARRED QUESTION NO. 28
DUE FOR ANSWER ON 02.02.2026 REGARDING “CREDIT-LINKED SUBSIDIES OR
INTEREST-FREE LOANS”**

Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana -Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country including Odisha.

Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 ‘Housing for All’ Mission with effect from 01.09.2024 for implementation in urban areas across the country including Odisha, to support 1 crore additional eligible beneficiaries in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

Interest Subsidy Scheme (ISS) vertical of PMAY-U 2.0 is implemented as a Central Sector Scheme to expand institutional credit flow to the affordable housing sector. Subsidy is provided on home loans sanctioned and disbursed on 01.09.2024 or after to eligible beneficiaries of EWS/LIG and MIG for purchase/ re-purchase/construction of houses. Households belonging to EWS, LIG and MIG category with an annual income of up to ₹3 lakh, ₹6 lakh and ₹9 lakh, respectively are eligible to avail the benefit of the Scheme.

A maximum release of interest subsidy of ₹1.80 lakh in five annual instalments is provided to eligible beneficiaries having a loan tenure of more than five years. Households having income up to ₹9 lakh, loan value up to ₹25 lakh for property value up to ₹35 lakh are eligible for a subsidy at 4.0 % on first ₹8 lakh for a tenure up to 12 years.

As per the scheme guidelines of PMAY-U 2.0, the houses constructed/ acquired/purchased under the Schemes should be in the name of the female head of the household or in the joint name of the male head of the household and his wife and only in cases when there is no adult female member in the family, the house can be in the name of male member of the household.
